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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No 28443 /Genl./West/THC/2024

Dated, Delhi the 09/09/24

To

Ld. Chairman,  
Website Committee,  
Tis Hazari Courts, Delhi.

**Sub.:- Designation of Senior Advocate.**


Sir,

Please find enclosed copy of Notice Bearing No. 211/SAS/DHC Dated 03.09.2024 of Sh. Pawan Kumar Kalra, Registrar (SAS), 'Secretariat', Committee for Designation of Senior Advocates, Room No. 108, Ground Floor, LCB Block-II, Hon'ble High Court of Delhi, New Delhi received, on the subject cited above, from Hon'ble High Court of Delhi, New Delhi with the request to publish the Notice Bearing No. 211/SAS/DHC Dated 03.09.2024 on their official website.

It is, therefore, requested to direct the concerned dealing official to get the ibid Notice Bearing No. 211/SAS/DHC Dated 03.09.2024 of Sh. Pawan Kumar Kalra, Registrar (SAS), 'Secretariat', Committee for Designation of Senior Advocates, Room No. 108, Ground Floor, LCB Block-II, Hon'ble High Court of Delhi, New Delhi be uploaded on the Centralized Website of District Courts, Delhi as well as on the Website of West District.

Thanking you,

Yours faithfully,

  
(Ajay Gupta)

District Judge (Commercial Court) – 05/  
Officer Incharge, General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure: As above.

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7/9/24

High Court of Delhi, New Delhi  
The Secretariat, Committee for Designation of Senior Advocates

NOTICE

No. 211 /SAS/DHC

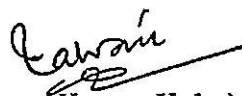
Dated: 03.09.2024

Regarding: Designation of Senior Advocate

In pursuance to Rule 9(B), 'The High Court of Delhi Designation of Senior Advocate Rules, 2024' Letter of Request seeking conferment of designation as Senior Advocate has been received from Mr. Yashwant Kumar, DHJS (Retired).

In terms of Rule 8 of "The High Court of Delhi Designation of Senior Advocate Rules, 2024" suggestions/views, if any, of other stakeholders in the proposal for designation of Mr. Yashwant Kumar, DHJS (Retired) who has applied for conferment of designation as Senior Advocate, are invited for consideration by the 'Committee for Designation of Senior Advocates' (CDSA) for the purpose of assessment of the Letter of Request so received.

Suggestions/views only if accompanied by verifiable material may be submitted to the Secretariat of the CDSA latest by 03.10.2024. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: [aoj-sas@dhc.nic.in](mailto:aoj-sas@dhc.nic.in)

  
(Pawan Kumar Kalra)  
Registrar (SAS)

'Secretariat', Committee for Designation of Senior Advocates  
Room No.108, Ground Floor, LCB Block-II,  
High Court of Delhi, New Delhi

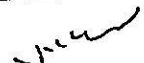
Endst. No. 212-233 /SAS/DHC

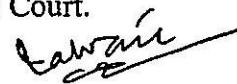
Dated 03.09.2024

Copy for information and necessary action to:-

1. The Secretary General, Supreme Court of India.
2. The Secretary, Bar Council of India.
3. The Secretary, Bar Council of Delhi.
4. The Secretary, Delhi High Court Bar Association.
- ✓ 5. The Principal District & Sessions Judges, all District Courts of Delhi.
6. The Secretaries of all District Court Bar Associations of Delhi
7. Joint Director (IT) - with request to publish the Notice on the website of this Court.
8. AOJ(E-II) - with request to place the Notice on the Notice Board of this Court.

With request to  
publish the notice  
on their official  
website

o/c/genl./west  


  
(Pawan Kumar Kalra)  
Registrar (SAS)

PD 285 (West)  
07/09/2024